ORDER

The President is pleased to engage Shri Harinath N, Advocate as Assistant Solicitor General of India for the High Court for the state of Andhra Pradesh at Amravati, as mentioned below, in place of Shri B. Krishna Mohan, for a period of three years from the date of this order or until further orders, whichever is earlier:

HIGH COURT FOR THE STATE OF ANDHRA PRADESH AT AMRAVATI

Assistant Solicitor General of India

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<tr>
<th>Name (Shri)</th>
<th>Contact details</th>
<th>Enrollment No.</th>
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<td>Harinath N</td>
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<td>4-5-26/49, 1st Line, llnd Cross,</td>
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<td><a href="mailto:advocate.nhr@gmail.com">advocate.nhr@gmail.com</a></td>
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2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department’s OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab ‘Judicial Section’ under heading ‘Circulars pertaining to litigations’.

3. Hindi version of this order will follow.

(S. R. Mishra)
Additional Secretary